

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 27th November, 2014

NO.LJ (B) 69/2012/19 - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint the following Non-MCS Officers as Executive Magistrates in connection with the monitoring of the movement of coal loaded trucks at the exit point at Umkiang on 24 X 7 basis for a period of 3 (three) months from the date of issue or till further order.

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division
1.	Shri P.Nongtdu, Range Forest Officer (T), Forest Department, Umkiang	East Jaintia Hills District, Khliehriat	Deputy Commissioner, East Jaintia Hills District, Khliehriat
2.	Shri Westerwell Phawa, Labour Inspector, Labour Department, Saipung	- do -	- do -


(E.M. Donn)

Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.


MEMO.NO. LJ (B).69/2012/19- A,

Dated Shillong, the 27th November, 2014

Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Deputy Commissioner, East Jaintia Hills District, Khliehriat, with a request to circulate to all the officers concerned. This has a reference to letter NO. EJHD/JUDL.12/2014/13, dt 25.11. 2014
3. The Principal Secretary to the Govt of Meghalaya & Member Convener NGT for information.
4. Personnel A.R (A) Department.
5. DEO (Data Entry Operator) LR Officer, Room No. 104, Main Sectt Building, for uploading the Notification in the Law Department website.
6. Director of Information and Public Relation, Meghalaya, Shillong
7. Office Copy.

By Order etc.,


Deputy Secretary to the Govt. of Meghalaya
Law (B) Department.

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